

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2729
TO BE ANSWERED ON 04.12.2019**

ONGOING RAILWAY PROJECTS IN ANDHRA PRADESH

2729. SHRI Y.S. AVINASH REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the various on-going railway projects in the State of Andhra Pradesh including those that are being taken up in Kadapa district of Andhra Pradesh;**
- (b) if so, the project-wise details and their present status thereof;**
- (c) the number of railway projects lagging behind the scheduled of completion and the details thereof; and**
- (d) the measures being taken by the Government to augment the completion of the projects at an early date and the details thereof?**

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.2729 BY SHRI Y.S. AVINASH REDDY TO BE ANSWERED IN LOK SABHA ON 04.12.2019 REGARDING ONGOING RAILWAY PROJECTS IN ANDHRA PRADESH

(a) to (d) : Presently, 31 projects (17 new lines and 14 doubling projects), costing ₹52,686 crore for 4,677 km length, falling fully/partly in Andhra Pradesh, are under different stage of planning/approval/execution, out of which, commissioning of 265 km length has been achieved and an expenditure of ₹7892 crore has been incurred upto March 2019. Details of these projects are as under:

17 New Line Projects are covering a length of 2027 km, at a cost of ₹25,684 Crore. Out of which, commissioning of 186 Km length has been achieved and an expenditure of ₹4,143 Crore has been incurred upto March'19. An outlay of ₹1,105 Crore has been provided for 2019-20. This includes 261 km long, Kadapa-Bangalore(Kolar) New Line project, falling partly in Kadapa district of Andhra Pradesh and partly in Karnataka. This project is on cost sharing basis with Government of Andhra Pradesh, in which, Government of Andhra Pradesh is sharing 50% cost of the portion of project falling in Andhra Pradesh. Cost of the project is ₹2706 Crore. 21 km length has been commissioned and an expenditure of ₹317 Crore has been incurred upto March 2019. Land acquisition has been taken up in balance length and further work would be taken up after land is handed over by Government of Andhra Pradesh and Government of Karnataka.

14 Doubling Projects are covering a length of 2,649 km at a cost of ₹27,002 Crore. out of which, commissioning of 79 Km length has been

achieved and an expenditure of ₹ 3,749 Crore has been incurred upto March'19. An outlay of ₹ 1,817 Crore has been provided for 2019-20.

The project wise details of all works in progress and new works including expenditure and outlay on each project are made available in public domain on Indian Railways website i.e. www.indianrailways.gov.in >Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) .

The timely completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities (both underground and over ground), statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions, cooperation & zeal of State Government for early completion of project, encountering unforeseen conditions like earthquake, flooding, excessive rains, strikes of labour, orders of Hon'ble Courts, situation and conditions of working agencies/contractors etc. and all these factors affect the completion time and cost of the project, which is finally worked out at the completion stage.

In the overall interest of the nation and to ensure that projects are completed in time without cost overrun, lot of monitoring is done in Railways at various levels (field level, divisional level, zonal level and Board level), regular meetings are held with the officials of State

Government and concerned authorities to resolve the pending issues obstructing the progress of projects.

To ensure that projects are completed even before time, Railway has adopted the concept of incentives to the contractor in the form of bonus clause in contracts, which will further enhance the pace of execution of projects.

For important projects, capacity enhancement projects, last mile connectivity etc. institutional financing has been done by arranging loan of ₹ 1.5 lakh Crore, which has increased Railways' capacity for committed fund provision for essential projects.
